

HIGH COURT OF TRIPURA  
AGARTALA

Dated, Agartala, the 23<sup>rd</sup> April 2018.

NOTIFICATION

In the public interest, Hon'ble the High Court has been pleased to make the transfer and posting order of the following members of Grade-I of Tripura Judicial Service, namely: -

**No.F.13(1)(a)-HC/2018/6381 Shri S. Sharma Roy**, Registrar (Vigilance), High Court of Tripura is transferred and posted as Additional District & Sessions Judge (Court No.03), West Tripura Judicial District, Agartala against the existing vacancy.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Sharma Roy as Additional Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

The Registrar (Judicial), High Court of Tripura will hold the charge of the Registrar (Vigilance), High Court of Tripura in addition to his own duty until further order.

**No.F.13(1)(a)-HC/2018/6382 Shri Hrishikesh Chakrabarti**, Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura is transferred and posted as Additional District & Sessions Judge (Court No.4), West Tripura Judicial District, Agartala against the existing vacancy.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint Shri Chakrabarti as Additional Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Sd/-

( S. G. Chattopadhyay )  
Registrar General

No.F.13(1)(a)-HC/18/6383-6431

Dated, Agartala, the 23<sup>rd</sup> April 2018

Copy to:-

1. The Chief Secretary, Government of Tripura, Agartala.
2. The Accountant General, Tripura, Agartala.

3. The LR & Secretary, Law Department, Government of Tripura, Agartala. The term of the 02 Motor Accident Claims Tribunals which were set up at Agartala by the State Government temporarily on the recommendation of the High Court for exclusively dealing with motor accident claims cases shall not be extended further after the extended term of appointment of the two Presiding Officers of the Tribunals comes to end on 02.05.2018.
4. The District & Sessions Judge, South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/Unakoti Judicial District, Kailashahar.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
9. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
10. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
12. The Registrar (Admn.), High Court of Tripura, Agartala.
13. The Sr. Protocol Officer, High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. The Central Project Co-ordinator, High Court of Tripura, Agartala.
16. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
17. All Deputy Registrars, High Court of Tripura, Agartala.
18. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
19. **Shri S. Pal**, Motor Accident Claims Tribunal No.1, Agartala, West Tripura Judicial District. He is requested to hand over the charge of his Court to the District & Sessions Judge, West Tripura Judicial District, Agartala in the afternoon of 02.05.2018 on expiry of the extended term of his appointment as Presiding Officer of the MAC Tribunal.
20. **Shri S. C. Saha**, Motor Accident Claims Tribunal No.2, Agartala, West Tripura Judicial District. He is requested to hand over the charge of his Court to the District & Sessions Judge, West Tripura Judicial District, Agartala in the afternoon of 02.05.2018 on expiry of the extended term of his appointment as Presiding Officer of the MAC Tribunal.

21. **Shri S. Sharma Roy**, Registrar (Vigilance), High Court of Tripura, Agartala. He will join his new assignment on 03.05.2018 after handing over his charge to the Registrar (Judicial), High Court of Tripura on 02.05.2018 in the afternoon.
22. **Shri Hrishikesh Chakrabarti**, Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala. He will join his new assignment on 03.05.2018 after handing over his charge to Smt. Sima Dutta, Secretary, High Court of Tripura on 02.05.2018 in the afternoon.
23. **Shri Pradip Chakraborty**, Deputy Registrar, High Court of Tripura, Agartala. He will take over the charge of the Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura from Smt. Sima Dutta, Secretary, High Court of Tripura after handing over his charge to Shri S. Bhattacharjee, Deputy Registrar, High Court of Tripura on expiry of the period of earned leave sanctioned in favour of him vide this Registry's Letter No. F.1(174)-HC/95/6272-73 dated 17.04.2018.
24. **Shri Sanjib Bhattacharjee**, Deputy Registrar, High Court of Tripura, Agartala.
25. **Smt. Sima Dutta**, Secretary, High Court of Tripura, Agartala. The charge of the Principal Secretary to Hon'ble the Chief Justice shall remain with her until Shri P. Chakraborty posted as Principal Secretary to Hon'ble the Chief Justice takes over the charge.
26. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura District.
27. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
28. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
29. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in official Website of the High Court.
30. The Superintendent, Establishment, High Court of Tripura, Agartala.
31. Personal file of the Officers concerned.
32. ORDER FILE.

  
23.04.18  
Registrar General